

गृह-कार्य मंत्रालय में राज्य-मंत्री तथा प्रतिरक्षा मंत्रालय में प्रतिरक्षा सम्भरण मंत्री (श्री हाथी) : इस सूचना से प्राप्त होने वाला लाभ उसको एकत्रित करने में लगने वाले धन तथा व्यय को देखते हुए नगण्य होगा।

**महा महोपाध्याय की उपाधि**

729. श्री जगदेव सिंह सिद्धान्ती :  
 श्री प्रकाशबीर शास्त्री :  
 श्री हुकम चन्द कश्यप :

क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि 1920 से 1946 के बीच की अवधि में मौरिस कालेज, नागपुर के किन किन प्रोफेसर्स को महामहोपाध्याय की उपाधि मिली है ?

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**Job Security in the Oil Companies**

730. Shri P. C. Borooah:  
 Shri M. L. Dwivedi:  
 Shri Bhagwat Jha Azad:  
 Shri S. C. Samanta:  
 Shri Subodh Hansda:  
 Shri Yashpal Singh:  
 Shri P. R. Chakraverti:  
 Shrimati Renuka Barkataki:  
 Shri Onkar Lal Berwa:

Will the Minister of Labour, Employment and Rehabilitation be pleased to state:

(a) whether the Tri-partite Committee set up to inquire into the question of job security in the private Oil Companies viz., the Burmah Shell, the Caltex and the Esso has submitted its report;

(b) if so, its findings; and

(c) Government's reaction thereto?

The Minister of Labour, Employment and Rehabilitation (Shri Jagjivan Ram): (a) The Committee has not yet submitted its report.

(b) and (c). Do not arise.

**Telephone Connections of Gandak Project Staff**

731. Shri Bibhuti Mishra: Will the Minister of Communications be pleased to state:

(a) whether it is a fact that telephones of Gandak project staff have been disconnected for non-payment of bills;

(b) whether it is also a fact that those who have since paid the bills are not getting the connections; and

(c) if so, when the connections are proposed to be given to those who have paid their bills?

The Minister of State in the Department of Parliamentary Affairs and Communications (Shri Jaganatha Rao): (a) to (c). The information is being collected and will be placed on the Table of the Sabha in due course.

**Cases pending in Punjab High Court**

732. Shri Daljit Singh: Will the Minister of Home Affairs be pleased to state:

(a) the number of cases pending before the Punjab High Court as on the 31st December, 1965; and

(b) the number of cases which have been pending for over two years?

The Minister of State in the Ministry of Home Affairs and Minister of Defence Supplies in the Ministry of Defence (Shri Hathi): (a) 25078.

(b) 10068.